

THE HIGH COURT OF ORISSA, CUTTACK

OFFICE ORDER

No. III-126/2016 -²⁴³²²..... Date :^{11.12.2024}.....

The following selected candidates are hereby appointed temporarily to officiate as “**Junior Grade Typist/ D.E.O.**” in the Court’s Establishment in the Scale of Pay of Rs.19,900-63,200/- in Level-4 of the Pay Matrix under ORSP Rules, 2017 with usual allowances as sanctioned by the State Government from time to time. The appointment is purely temporary and is terminable at any time without assigning any reason whatsoever. They should join their new assignment on **02.01.2025 at 10:00 A.M.** failing which the appointment shall be treated as cancelled.

Sl. No.	Name	Correspondence Address
1.	SUMANTA KUMAR NAYAK	S/o -Surendra Nayak, At- Teisipur Sultan Nagar, P.O.- Teisipur, P.S.- Pipili, Dist.- Puri, 752046
2.	BISHNU PRIYA SWAIN	D/o- Radhashyam Swain, At-Podagun, P.O.- Rainsol, P.S.- Pipili, Dist.-Puri, 752104
3.	RAMA CHANDRA SWAIN	S/o- Madhab Swain, At- Odamba, P.O.- Siso, P.O.- Gop, Dist.-Puri, 752110
4.	SABITA BEHERA	D/o- Gopinath Behera, At- Odalanga (Pandua), P.O.- Rainsol, P.S.- Pipili, Dist.- Puri, 752104
5.	ARPITA PRADHAN	D/o- Panchanan Pradhan, Plot No.- 2/2291, Nuasahi Bidanasi, Near Akhandalamani Mndir, P.O.- Abhinab Bidanasi, Dist.- Cuttack, 753014
6.	BISWAJIT NAYAK	S/o- Baikuntha Nath Nayak, At-Podanga, P.O.-Teisipur, Dist.- Puri, 752046
7.	DEBASMITA PANDA	D/o- Abhiram Panda, At- Bidyadharpur (Barik Sahi), P.O.- Nayabazar, P.S.- Chauliganj, Dist.- Cuttack, 753004
8.	SAMBHU PRASAD DASH	S/o- Bichitrananda Dash, At- Gopal Sahi, P.O./P.S.- Bidanasi, Dist.-Cuttack- 753014
9.	BISWA RANJAN MOHANTY	S/o- Rabindra Nath Mohanty, Plot No. 1069, in front of ISKON Temple, Beherasahi, Nayapalli, Bhubaneswar, Dist- Khordha 751012
10.	SARBESWAR DAS	S/o- Manoj Kumar Das, At- Isani, P.O.- Sahada, Dist.- Balasore, 756002

11.	MADHUSMITA CHANDA	D/o- Jagannath Chanda, At-Khatuabrahmapur, P.O. - Sampur, P.S. Pipili, Dist.- Puri- 752104
12.	SUSMITA MOHANTY	D/o- Ajaya Kumar Mohanty, At-Gobardhanpur, Sultan Nagar, P.O./P.S.- Pipili, Dist.- Puri, 752104
13.	GUJARI TRILOCHANA	S/o- G Lacheya, At- K.T.N. Pur, P.O.- Tanganapalli, P.S.- Chamakhandi, Dist.- Ganjam, 761003
14.	AJAYA KUMAR SAHOO	S/o-Purnananda Sahoo, At-Qtr. No.- F/24, Behind RMC Office, Rourkela, P.S.- Uditnagar, Rourkela, Dist. Sundargarh, 769012
15.	ASIM RANJAN SWAIN	S/o- Ajaya Kumar Swain, At- Qrs. No. IVER-217, Road No. 15 Unit VI, Ganga Nagar, Dist.- Khurda, 751003
16.	DIBYARANJAN NAYAK	S/o- Pramod Kumar Nayak, Plot No. G/432, CDA, SECTOR-7, Markat Nagar, Dist.- Cuttack, 753014
17.	SUREN NAYAK	S/o- Devaraj Nayak, At- Sampalli, P.O. - Dantolingi, via Asurabandha, P.S.- Surada, Dist.- Ganjam, 761151

The following documents are required to be furnished by the candidates at the time of joining;

1. Two sets of "Attestation Form" duly filled in along with two passport size photographs duly attested by the same Gazetted Officer.
2. Medical Certificate of fitness from a Medical practitioner not below the rank of Assistant Surgeon.
3. Two Character Certificates from two different Gazetted Officers.
4. Declaration to the effect that he/she has not been dismissed from any Govt. service.
5. Declaration to the effect that he/she has not more than one spouse living in case he/she is married.
6. Certificates in support of his/her date of birth, caste, educational qualification, technical qualification etc. and Mark Sheets, in original along with their copies duly attested.
7. Undertaking to the effect that he/she agrees and is prepared to duly discharge the duties assigned to him/her by the Court in course of his/her posting.
8. No Objection Certificate of the previous employer (wherever applicable).

The appointment is subject to verification of all the certificates along with the character and antecedents of the incumbent in the manner prescribed by the Government. In case the certificates, character and antecedents are not found correct/satisfactory, the incumbent will be removed from Government service immediately without any notice.

No T.A./D.A. will be allowed to join the post.

**By Order of the Chief Justice
Sd/- P.K. Rajguru
Registrar (Judicial)**

Memo No. 24323 (22) **Date :** 11.12.2024

Copy forwarded to the Person Concerned/ Bill Asst. (2 copies) / Superintendent, Accounts (Misc.) Section / Asst.-in-Charge of G.P.F.(PRAN) /Asst.-in-Charge of Service Book for information and necessary action.


11.12.24
Special Officer (Special Cell)

Memo No. 24324 **Date :** 11.12.2024

Copy forwarded to the Superintendent, Computer Section for uploading the above Office Order in the High Court Website.


11.12.24
Special Officer (Special Cell)

N.B.: The candidates may download the “**Attestation Form**” and format of the “**Medical Certificate of Fitness**” available in the Court’s Website under the headings “**Forms**”.